

- (d) if so, the details thereof; and
 (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) Government have not received any proposal from Orissa to set up a Modern Industrial Park of International standard with private participation.

- (b) to (e). Does not arise.

Scientific and Technological Development In N.E. Region

2872. SHRI UDDHAB BARMAN : Will the PRIME MINISTER be pleased to state :

(a) whether certain steps have been taken/proposed to be taken to improve the scientific and technological development in the North Eastern region;

- (b) is so, the details thereof;

(c) whether there exists at present any separate division in the Department of Science and Technology solely dealing with the co-ordination and planning works for scientific and technological activities in North Eastern region; and

(d) if so, the manner in which this division has been manned and its role in promoting scientific and technological activities in the region?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). Yes, Sir. The Department of Science & Technology (DST), Government of India has facilitate establishment by the respective State Governments and Union Territories of their State S&T Councils to promote scientific and technological development. The State S&T Councils act as nodal agencies for formulation, planning, coordination and promotion of S&T activities in their respective States.

- (c) No. Sir.

- (d) Does not arise.

Malaria

2873. SHRIMATI VASUNDHARA RAJE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the Government are aware of the

increasing incidence of the death of pregnant women due to Malaria;

(b) the number of such cases from different parts of the country during the last three years; and

(c) steps taken by the Government to curb the malaria deaths among pregnant women?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b). No separate data has been compiled on such incidence.

(c) The steps taken to control malaria covering *inter alia* vulnerable groups like pregnant women :

- early case detection and prompt treatment
- selective spray with proper insecticides and anti-larval measures for vector control;
- making drugs available at village level;
- training of health functionaries hospitals' clinicians and management and treatment of severe and complicated malaria cases.
- Health education and community participation
- Additional inputs for intensification of control measures in tribal and hilly areas with predominance of Plasmodium falciparum malaria;

Apart from these general measures the pregnant women are given only Chloroquine and no radical treatment given under the National Malaria Eradication Programme (NMEP) till delivery.

Army Canteen

2874. SHRI RAJNATH SONKAR SHASTRI : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "Sena Mukhalaya Canteen main bhrashtachaar ka aarop" appearing in the 'Navbhara Times', dated August 6, 1995;

- (b) if so, the facts thereof;

(c) the action taken thereon including the steps take to bring about improvement in Canteen Services; and

(d) the steps taken to extend the benefits of canteen to the retiring civilian employees and also to include the Members of Parliament in the beneficiary list?

THE MINISTER OF STATE IN THE MINISTRY (DEFENCE AND MINISTER OF STATE IN THE MINIST OF PARLIAMENTARY AFFAIRS AND HOLDIN

ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c). The allegations levelled against the Management Committee in the news item are baseless, false and malicious with the sole aim of pressurising the authorities to abandon the envisaged reforms for improving facilities for its clientele. Notwithstanding, an enquiry has been ordered under the aegis of Adjutant General's Branch, Army HQs on 8 August, 1995 to investigate the veracity of the allegations.

(d) There is no proposal to extend facilities to retired civilian employees and Members of Parliament.

[Translation]

Ordnance Factories

2875. DR. MAHADEEPAK SINGH SHAKYA : Will the PRIME MINISTER be pleased to state :

(a) whether the arms manufactured by the ordnance factories are legally available to the customers,

(b) if so, whether the prices of such arms are increasing day-by-day; and

(c) if so, the reasons therefor and the steps being taken by the Government to control the increasing prices?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Three types of non-prohibited bore fire-arms, namely, .315 sporting rifle, 12 bore double barrel breach loading (DBBL) gun and .32 revolver, manufactured by ordnance factories can be purchased by those holding valid licence, .315 sporting rifle and 12 bore DBBL gun are sold in the market through authorised arms dealers; .32 revolvers, are sold only from the factories and are allotted to certain specified categories of persons in need of security.

(b) and (c). During the last two years there has been no increase in the basic sale price of .32 revolver, whereas there has been increase of about 15 and 30 percent in the basic sale prices of 12 bore DBBL gun and .315 rifle respectively. The prices are reviewed periodically keeping in view the cost of production and the market conditions.

[English]

Transmission Executives

2876. SHRI BHUPINDER SINGH HOODA :

SHRI GOVINDA CHANDRA MUNDA :

DR. KRUPASINDHU BHOI :

Will the PRIME MINISTER be pleased to state :

(a) whether Staff Selection Commission has announced final result of Transmission Executives (General and Production), 1994 recently and selected 182 candidates including 17 candidates of panel to fill up 278 vacancies in AIR/Doordarshan;

(b) if so, the reasons for not selecting candidates as per the 278 vacancies reported by the AIR/Doordarshan;

(c) whether Staff Selection Commission propose to announce supplementary result against the remaining 96 vacancies;

(d) if not, the reasons therefor;

(e) the reasons for not filling up the reserved vacancies in time;

(f) whether the Government also propose to fill up all the 458 vacancies in the posts of Transmission Executive all over the country by the supplementary result to the aforesaid examination to avoid delay in filling up of reserved vacancies;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) to (e). Only 194 vacancies of Transmission Executives (General & Production) (and not 278 as suggested in the question) were reported by the user offices to SSC for being filled on the results of Transmission Executive (General & Production) Examination, 1994. 182 candidates (including 17 candidates whose selection is provisional subject to clearance by the respective regional offices) have been recommended for appointment as per results of this Examination declared on 20.7.95. The SSC could not make selection for the remaining 12 vacancies for want of suitable candidates.

(f) to (h). Selection for the unfilled 12 vacancies as also for additional vacancies of Transmission Executives (General & Production) that may be reported by user Department to SSC would be made through next regular examination.

Secondary level Hospitals

2877. SHRIMATI D.K. THARADEVI SIDDHARTHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have set up secondary level hospitals in various districts in Karnataka;